<u>उच्च न्यायालय छत्तीसगढ़, बिलासपुर</u> अधिसूचना

क्रमांक 180 75 / चेकर तीन -10-11/2000

बिलासपुर, दिनांकसितम्बर, 2025

उच्च न्यायालय छत्तीसगढ़, बिलासपुर द्वारा जारी अधिसूचना क्रमांक 9926/तीन—10—11/2000 दिनांक 23 नवम्बर, 2017 एवं 11056 /चेकर/ तीन—10—11/2000 दिनांक 24 जून, 2025 जिनका संबंध जिला एवं अतिरिक्त सत्र न्यायाधीश, धमतरी द्वारा शिविर न्यायालय कुरूद में लगाये जाने से है, एतद् द्वारा निरस्त किया जाता है क्योंकि उक्त स्थान पर नियमित रूप से एक न्यायिक अधिकारी की पदस्थापना रजिस्ट्री आदेश क्रमांक 1050/गोपनीय/2025/दो—दो—एक/2025 दिनॉक 22.08.2025 द्वारा की जा चुकी है।

No. 18075 /Checker III-10-11/2000

Bilaspur, Dated <u>ob</u> September, 2025

The Notification no. 9926/III-10-11/2000 dated 23 November, 2017 and 11056/ Checker/ III-10-11/2000 dated 24 June, 2025 issued by the High Court of Chhattisgarh, Bilaspur related with holding Camp Court of the District and Additional Sessions Judge, Dhamtari at Kurud is hereby discontinued after regular posting of one Judicial Officer at Kurud vide Registry order no. 1050/ Confdl./ 2025/ II-2-1/2025 dated 22-08-2025.

BY ORDER OF THE HIGH COURT

(Mansoor Ahmed)
I/c Registrar General

Endt. No. 18076 / Checker III-10-11/2000

Bilaspur, Dated ____September, 2025

Copy forwarded to:-

- 1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantrayala, Atal Nagar, Nava Raipur *for information*.
- 20. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC/ Establishment), High Court of Chhattisgarh, Bilaspur for information.12
- 21. The Principal District and Sessions Judge, Dhamtari for information & necessary action.
- 22. The Additional Registrar (Administration/Judicial/Classification/Confidential/Works) High Court of Chhattisgarh, Bilaspur, *for information*.
- 23. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 24. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 26. The Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon for publication in the next issue of the Rajpatra.

- 27. Section Officer/Incharge, Senior, Court Manager/Accounts/ O/o R.G./ D.E./Checker/Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur for information.
- 28. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

I/c Registrar General